

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 342/2019

PREM PAL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 26-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sandeep Devashish Das, AOR

For Respondent(s)

Mr. Subash Chandran, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented and has filed counter affidavit.

Await original record from the High Court and Trial Court.
Reminder be issued.

List again on 15.11.2019.

ANIL LAXMAN PANSARE
Registrar